

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 212 of 2012**

**Dated : 27<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. R.B. Sharma for R.7  
Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani (for R-2)  
Mr. Aashish Gupta &  
Ms. Tarunima Vijra (for R-8)  
Mr. Manu Seshadri (for R-1)

**Appeal No. 224 of 2012**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

**Appeal No. 232 of 2012**

**NTPC Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Counsel for the Respondent (s): Mr. R.B. Sharma for R.7  
Mr. Pradeep Misra &

Mr. Daleep Kr. Dhayani (for R-2)  
Mr. Aashish Gupta &  
Ms. Tarunima Vijra (for R-8)  
Mr. Manu Seshadri (for R-1)

**Appeal No. 247 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

**Appeal No. 252 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)

**Appeal No. 253 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri (for R-1)  
Ms. Shikha Ohri (for R-2)

**Appeal No. 167 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7  
Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani (for R-2)  
Mr. Aashish Gupta &  
Ms. Tarunima Vijra (for R-8)  
Mr. Manu Seshadri (for R-1)

**Appeal No. 184 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7  
Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani (for R-2)  
Mr. Aashish Gupta &  
Ms. Tarunima Vijra (for R-8)  
Mr. Manu Seshadri (for R-1)

**Appeal No.150 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani (for R-2)  
Mr. Manu Seshadri (for R-1)

**Appeal No. 129 of 2012**

**NTPC Ltd. ... Appellant(s)**  
**Versus**

